

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/ (IB)/2017
NAME OF THE PETITIONER(S) : ZEE ENTERTAINMENT ENTERPRISES LTD
NAME OF THE RESPONDENT(S) : TANJARA TRADING PVT LTD
UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. RAJESH RAMANATHAN Counsel for petitioner *[Signature]*
Ganar Counsel for respondent *[Signature]*

ORDER

Counsel for petitioner present. PCS representing the respondent present and made a proposal for settlement giving the schedule of payments. Counsel for petitioner insisted on issuance of post-dated cheques, otherwise the proposal made by the respondent is not acceptable. Counsel for respondent prayed time for making submissions in relation to the terms of settlement. Time is enlarged till 24.08.2017 failing which both the counsel are directed to submit their arguments. Put up on 24.08.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)